

No.15011/79/2012-Jus(AU)
Government of India
Department of Justice

Jaisalmer House, 26 Mansingh Road,
New Delhi. Dated: 27th Sept.,2016.


ORDER

In continuation of this Department's Order of even number dated 1st April, 2016 and with the approval of Competent Authority, the engagement of Shri B.S. Chahalia, Consultant is further extended upto 30th Sept.,2017 or till further orders, whichever is earlier on the existing terms and conditions.

2. Shri B.S. Chahalia, Consultant will get consultancy fee of Rs.40,000/- (Rupees Forty thousand only) per month.

3. The fee will be debitable to Demand No. 56, 2052-Secretariat General Services (Major Head), 0.09-Secretariat (Minor Head)-08-Department of Justice, 08.00.28-Professional Services (Non Plan) during the respective financial year.

4. This issues with the approval of IFD(Law) vide AS & FA Dy.No. 1002 dated 22-09-2016.


(Prem Lata Kaushik)
Under Secretary(Admn.I)

Distribution:

1. Shri B.S. Chahalia, Consultant
2. Cash I, MHA, NDCC Building, Jai Singh Road, N.D.
3. Pay & Accounts Officer, Department of Legal Affairs, Janpath Bhavan, N.D.
4. PSO to Secretary(J)/Dir(Admn)/PS to JS(AK)
5. Guard file
6. NIC – for uploading on website.